# CENTRAL ADMINISTRATIVE TRIBUNAL BA-NGALORE BENCH

Snit in fair ?

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

## THURSDAY THE 24TH OF JULY 1986

THE HON'BLE MEMBER(JUDICIAL) : SH CH. RAMAKRISHNA RAO
THE HON'BLE MEMBER(ADMINISTRATIVE) : SH L.H.A. REGO

IN

APPLICATION NO 332/86(T) (W.P. NO 13806/80)

Madhu, Peon, All India Institute of Speech and Hearing, Mysore.

Applicant

### VERSUS

- 1. The Director, All India Institute of Speech and Hearing, Mysore.
- 2. The Chairman, Executive Council, All India Institute of Speech and Hearing, Ministry of Health and Family Welfare, New Delhi.
- 3. Sri. P.B. Jeevan, Junior
  Gestetner Operator,
  All India Institute of
  Speech and Hearing, Mysore.

Respondents

### ORDER

In the above application, this Tribunal has passed the following Order:-

"Counsel for applicant not present. Shri M.S. Padmarajaaah, counsel for respondents present. It is not disputed before us that no notification has been issued under Section 14(2) of the Administrative Tribunals Act, 1985, so as to attract the jurisdiction of the Central Administrative Tribunal over the All India Institute of Speech and Hearing (AIISH). Since the prayer in the application is for the issue of a direction to AIISH to consider the case of the applicant to the post of Junior Gestetner Operator, such a notification is a sine quo non for entertaining the W.P. transferred from the High Court of Karnataka to this Bench of the Tribunal. We therefore direct the Registrar

...2/-

to take steps for transferring back the W.P. to the High Court of Karnataka, addressing its Registrar suitably in the matter.

Given under my hand and the seal of this Tribunal, this llth day of August, 1986.

REGISTRAR

de con

## Copy to :-

- Miss. S. Pramila, Advocate, No.1, 2nd Floor, S.B. Mutt Complex, Bangalore - 560 009
- Shri M.S. Padmarajaiah,
   Senior Central Govt. Standing Counsel,
   High Court Building,
   Bangalore 560 001

balu\*

# CENTRAL ADMINISTRATIVE TRIBUNAL BA-NGALORE BENCH

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

### THURSDAY THE 24TH OF JULY 1986

THE HON'BLE MEMBER(JUDICIAL) : SH CH. RAMAKRISHNA RAO
THE HON'BLE MEMBER(ADMINISTRATIVE) : SH L.H.A. REGO

IN

APPLICATION NO 332/86(T) (W.P. NO 13806/80)

Madhu, Peon, All India Institute of Speech and Hearing, Mysore.

Applicant

### VERSUS

- 1. The Director, All India Institute of Speech and Hearing, Mysore.
- 2. The Chairman, Executive Council, All India Institute of Speech and Hearing, Ministry of Health and Family Welfare, New Delhi.
- 3. Sri. P.B. Jeevan, Junior
  Gestetner Operator,
  All India Institute of
  Speech and Hearing, Mysore.

Respondents

## ORDER

In the above application, this Tribunal has passed the following Order:-

"Counsel for applicant not present. Shri M.S. Padmarajaiah, counsel for respondents present. It is not disputed before us that no notification has been issued under Section 14(2) of the Administrative Tribunals Act, 1985, so as to attract the jurisdiction of the Central Administrative Tribunal over the All India Institute of Speech and Hearing (AIISH). Since the prayer in the application is for the issue of a direction to AIISH to consider the case of the applicant to the post of Junior Gestetner Operator, such a notification is a sine quo non for entertaining the W.P. transferred from the High Court of Karnataka to this Bench of the Tribunal. We therefore direct the Registrar

to take steps for transferring back the W.P. to the High Court of Karnataka, addressing its Registrar suitably in the matter.

Given under my hand and the seal of this Tribunal, this llth day of August, 1986.

REGISTRAR

### Copy to :-

- Miss. S. Pramila, Advocate, No.1, 2nd Floor, S.B. Mutt Complex, Bangalore - 560 009
- Shri M.S. Padmarajaiah,
   Senior Central Govt. Standing Counsel,
   High Court Building,
   Bangalore 560 001

balu\*

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Registered A/D

Commercial Complex(BDA)
Indira Nagar, Mangalore-560038

WRIT PETITION NO. 13806 SO

APPLICANT

RESPONDENT(S)

Machin

Versus The Director of All India Inclu & Speech & Heating Your

To

Sni P.B. Jeevan

Junior Gestelner

Operator All Inch'a

Institute of Speech & Hearing

Mysore.

~ R3.

Writ Petition No 13806/80 on the file of Hon'ble High Court of Karnataka, Bangalore, transferred to this Tribunal under Section 29 of the Administrative Tribunals Act,1985, and registered in this Tribunal as Application No 322/86 is posted before the Bench on 16-7-86 for fixing the date for final hearing.

You are directed to appear on the aforesaid date at 10.30 AM failing which further proceedings will be held in your absence.

By order of the Tribunal.

(COURT OFFICER)

3016